

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

The Director,
Tamil Nadu State Judicial Academy,
Regional Centre, Madhurai.

No: 61904/GJ Dated: 9/3/2018

**Subject:- National Conference on Commercial Disputes,- 2018
scheduled to be held on 24th and 25th March, 2018 at TNSJA,
Regional Centre Madhurai.**

Sir,

In continuation to this office letter No. 61847/GS dated 09.03.2018 on the subject cited above, the particulars of the Hon'ble Judge and the District Judges nominated for the Conference are given as under:-

S.No	Name of the Dignitary/Delegate	Mobile Number	Landline Number	E-mail ID	Name and Mobile Number of P.A/Secretary
1.	Hon'ble Mr. Justice Ramalingam Sudhakar		0191-2537710		Sh. Tilak Raj Sharma Mobile No.9419155956.
2.	Sh. Rajesh Sekhri, District Judge, Baramulla	9906036655	01952-234770		
3.	Sh.M.K.Sharma, District Judge, Bhaderwah	9419144170	01997-244232		

With regards.

Yours faithfully,

(Sanjay Dhar)

Registrar General

No: 61905-6/GJ Dated: 9/3/2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice Ramalingam Sudhakar,

.....for information of their Lordships.

3. Registrar General, Madras High Court, Chennai for information.
4. Shri Rajesh Sekhri, Principal District & Sessions Judge, Baramulla,
5. Shri M.K.Sharma, Principal District & Sessions Judge, Bhaderwah
..... for information and necessary action.
6. Joint Registrar Judicial/Protocol High Court of J&K, Jammu for information and
necessary action.
7. CPC e-Courts, High Court of J&K for uploading on the High Court Website.

Registrar General
9/3/18